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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 904/(MAH)/2017
CA No.

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: ICICI Bank Ltd.
V/s.
Bluplast Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
5	Adv. ANJALA PARVEEN	ADVOCATE	

ORDER

TCP No. 904/I&BP/NCLT/MB/MAH/2017

The Petitioner's Counsel prays some time for fulfilment of filing Forms under Insolvency and Bankruptcy Code, at request of the Counsel, list this matter on 5th July 2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)